

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1066/(MAH)/2017
CA No.

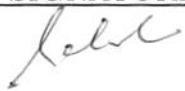
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: Lark Chemicals Pvt.Ltd.
V/s.
Goa Antibiotics and Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
16.	Rahul Singh	Adv for respondents	
16.	Shyam Kapadia Pooja Kane i/b Shrinuva Liladhar & Co.	Adv. for Applicant	

ORDER

CP No.1066/I&BP/NCLT/MB/MAH/2017

At request of both the parties, list this matter on 19.6.2017.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/
B.S.V. PRAKASH KUMAR
Member (Judicial)